

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 323
IA-3020/2023, IA-2980/2021, IA-4177/2022, IA-163/2022
IN
IB-179(ND)/2019

IN THE MATTER OF:

M/s. Green Edge Buildtech LLP Petitioner/Applicant
Vs.
M/s. Aadhaar Shri Infratech Pvt. Ltd. Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 01.05.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the HDFC Bank : Mr. Shivam Mehrotra, Adv.
For the Respondent : Ms. Sushila Narang, Adv. For R-2 in IA-3020/2023

ORDER

Due to paucity of time, the matter is adjourned to
21.05.2024.

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)